

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(19) C.P.(IB)-3242-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.09.2019

NAME OF THE PARTIES: Coastal International Pvt. Ltd.
V/s
AT & F India Fabri

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By the Order of the Bench matter is adjourned to **22.10.2019**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

11.09.2019
Aah